

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2089
ANSWERED ON:12.08.2011
NUMBER OF TRIBAL COMMUNITIES
Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has finalised the list of tribal communities in the country;
- (b) if so, the details thereof, indicating the number of tribal communities in the country, State-wise; and
- (c) the criteria being adopted by the Government to include the communities in the tribal category?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (MAHADEO SINGH KHANDELA)

- (a) Yes Madam.
- (b) A statement indicating State/UT wise list of Scheduled Tribes in the Country is at annexure.
- (c) As per the provision of Article 342 of the Constitution, the Government on 15.6.1999 and further revised on 25.6.2002, had laid down the modalities for determining the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities only those proposals, which have been justified and recommended by the concerned State Government and the Registrar General of India as well as the National Commission for Scheduled Tribes are to be considered and legislation amended.